

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:3105
ANSWERED ON:11.12.2014
THEFT OF WATER
Pal Shri Jagdambika

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether there has been an increase in the cases of theft of water supplied for public utility by truck mafias etc.;
- (b) if so, the details thereof, State-wise loss and the investigation carried out;
- (c) the measures the Government is taking against the people allegedly involved in such irregularities and to mitigate the water loss; and
- (d) the progress registered by the Government in this regard till date?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

(a) to (d) Water being a State subject, issues relating to conservation, development and management of water resources, including measures to prevent theft of water and penal action against those indulging in theft of water, are dealt with by the concerned State Government as per the relevant laws/rules, policies, guidelines etc. Details regarding theft of water in the States, investigations carried out and action taken in the matter are not maintained by the Central Government.